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3.	2007-08	14,239.46
4.	2008-09	17,076.26
5.	2009-10	18,060.25

Fatal accidents on the highways

3144. SHRI D. RAJA:

SHRI M.P. ACHUTHAN:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether it is a fact that incidents of fatal accidents and the number of victims on the highways are increasing with every passing day;

(b) if so, the details thereof with the number of accidents and the number of deaths occurred on the highways during the last three years;

(c) whether Government is considering to station mobile medical units on the highways to provide medical help to the victims as quickly as possible and thus save the lives;

(d) if so, the details thereof;

(e) whether Government is considering any elaborate plan to put in place with a view to minimize the accidents; and

(f) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI R.P.N. SINGH): (a) and (b) Yes Sir. The details of number of road accidents, fatal accidents, number of persons killed and number of persons injured on National Highways and State Highways during the years 2006 to 2008 (the latest available data) is as under:

Year	National Highways				State Highways			
	Total Road Accidents	Fatal Accidents	Persons Killed	Persons Injured	Total Road Accidents	Fatal Accidents	Persons Killed	Persons Injured
2006	140158	34852	39820	152807	107632	25052	28315	123411
2007	138922	35432	40612	154880	116908	28287	31688	134259
2008	137995	37096	42670	149693	123972	29744	34081	143708

(c) and (d) Ministry of Health and Family Welfare is implementing a Scheme namely "Project for establishment of trauma care facilities along National Highways" during the Eleventh

Five Year Plan, at a total outlay of Rs. 732.75 crore to develop a network of Trauma Centres along the Golden Quadrilateral, North-South and East West Corridors of the National Highways to help the accident victims. National Highways Authority of India (NHAI) is providing Ambulances on an average at every 50 km interval on completed stretches of National Highways through O and M contractors/concessionaire with basic life support system along with para medical staff as approved by Ministry of Health and Family Welfare. Till now, NHAI has provided 180 ambulances on the National Highways entrusted to it. Further, the Ministry of Road Transport and Highways is committed to provide 140 advanced life support ambulances to 140 identified hospitals under this Scheme of Ministry of Health and Family Welfare.

In addition to the above, the Ministry of Road Transport and Highways, under the scheme “National Highways Accident Relief Service Scheme (NHARSS)” has provided 437 Ambulances to the States/UTs/NGOs for relief and rescue measures in the aftermath of accidents by way of evacuating road accident victims to the nearest medical aid centre.

(e) and (f) The Ministry is in the process of setting up of a separate body *i.e.*, Road Safety and Traffic Management Board based on the recommendations of the Sunder committee to oversee road safety activities in the country in a comprehensive manner. Pending creation of the National Road Safety and Traffic Management Board, a Committee under the Chairmanship of Secretary (RT and H) is overseeing the road safety issues including preparation of an action plan for improving road safety scenario in the country.

Criteria for declaration of State road as a NH

3145. PROF. ALKA BALRAM KSHATRIYA:

DR. JANARDHAN WAGHMARE:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) the criteria for declaring a State Road as a National Highway;

(b) the details of proposals received from various States for declaration/conversion/upgradation of State roads as NHs during each of the last three years, State-wise;

(c) the details of State roads upgraded/converted into NHs during the said period along with the funds sanctioned and expenditure incurred, State-wise; and

(d) the target fixed for connecting State roads with NHs during 2010-11?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI R.P.N. SINGH): (a) An eleven point criteria broadly has been devised for declaring a state road/stretch as a National Highways (NH). A copy of the same is given in Statement-I (See below).

(b) State-wise details of the proposals received from various State Governments is given in Statement-II (See below). Year-wise details are not maintained.